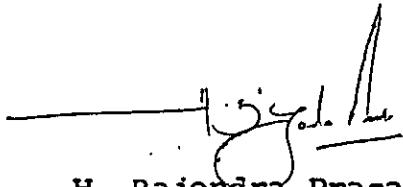


3. This is essentially a matter which would be looked into by the authorities concerned. The applicant has not represented to any one and has straight away come to this Tribunal. He is, therefore, ^{free} if he so chooses, to submit a representation to the Director of Postal Services, Karnool Region, who shall examine his claims and take a decision on merits. The representation, if any, has to be submitted within three weeks from today and ^{such} the representation, when received, shall be disposed of by the Director of Postal Services, Karnool, within four weeks thereafter. Thus the O.A. is disposed of at the admission stage. No costs.

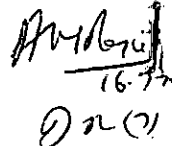

B.S. Jai Parameshwar,
Member (Judicial).

157172


H. Rajendra Prasad,
Member (Administrative).

Dated the 15th July, 1997
Dictated in the Open Court.

DJ/15797.


16.7.97
Dn (1)

G.A.866/97.

To

1. The Inspector of Post Offices,
Dept.of Posts, Podili, Prakasam Dist.
523240.
2. The Sub Divisional Inspector, Postal Dept.,
Podili, Prakasam Dist. -240.
3. One copy to Mr. M.Vijayakumar, Advocate, CAT.Hyd.
4. One copy to Mr.N.R.Devraj, Sr.CGSC. CAT.Hyd.
5. One copy to HHRP.M(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.
7. One spare copy.

pvm

File
24/7/97

T COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. B. S. Jaiprakash Rao: M(D)

Dated: 15-7-1997

~~ORDER~~ JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No.

T.A.No.

866/97.
(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

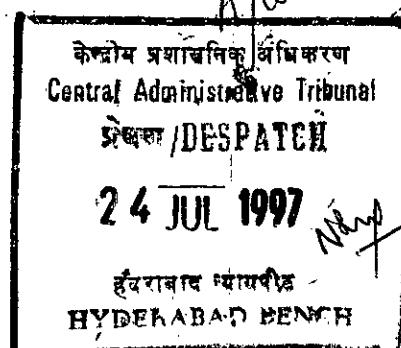
Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm



(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

To

1. The Divisional Inspector(Postal)
Podili, Prakasam Dist- 240.

Dated: 4-9-97.

2. The Inspector of Post Offices,
Dept.of Posts, Podili, Prakasam Dist. 240.

Sub: C.A.No. 866/97 dt. 15-7-97.

Ref: PF/EDMC/ATS Palem dt. PD.PDL the 6-8-97.

...

Sir,

With reference to your letter dated 6-8-97 I am herewith sending the copies of original application alongwith enclosures in OA 866/97 to replace the copy of OA 864/97, which was already sent to you.


Deputy Registrar(J)CC

